58	Written Answers to	[RAJYA SABHA]	Unstarred Ques	tions
1	2		3	
Bharat Coking Coal Limited (BCCL)			103	
Central Coalfields Limited (CCL)			248	
Northern Eastern Coalfields Limited (NCL)			664	
Western Coalfields Limited (WCL)			22	
South Eastern Coalfield Limited (SECL)			495	
Mahanadi Coalfields Limited (MCL)			686	
No	rth Eastern Coalfields Limi	0		
Coal India Limited (CIL)			2119	

Coal mining in Chhattisgarh forests

1718. SHRI T.M. SELVAGANAPATHI: Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that Government has decided to undertake coal mining in dense Chhattisgarh forests;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that Government has received clearances for the above; and
 - (d) if so, the details thereof.

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) to (d) In the state of Chattisgarh, Coal India Limited (CIL) operates through a coal producing subsidiary namely South Eastern Coal fields Limited. In order to conduct mining activities in the state, final forestry clearances have already been obtained for 28 projects, involving an area of 5413.16 Ha. Further, final clearances are awaited for 23 projects involving an area of 8908.93 Ha and Stage I clearances are awaited for 29 other projects, involving an area of 3649 Ha.